

**SPECIAL BENCH**

**ITEM NO.104**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.17/2024 & IA No.150/2024 IN CP (IB) No.101/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI MANOJ KUMAR DUBEY,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 28<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S SUNDER ENGINEERING WORKS V/S ASSOCIATED MACHINERY CORPORATION LIMITED.</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Ms. Prachi Johri, Adv. : *For the Operational Creditor &  
Applicant in IA No.17/2024*

Sh. Srijan Mehrotra with : *For the Corporate Debtor*  
Sh. Anuj Kumar, Advs. & *Applicant in IA No.150/2024*

**ORDER**

Ld. Counsels representing the parties are present through VC.

- 1.** This matter was already heard partially by the Regular Bench.
- 2.** At the joint request of the Ld. Counsels representing the parties and also because this being a Special Bench today, let the matter be posted for hearing on 12<sup>th</sup> July, 2024 before the Regular Bench.

**-Sd-  
(Manoj Kumar Dubey)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**28<sup>th</sup> May, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*